STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF <u>JULY</u>, 2021.

| Form 1 List of cases e-filed during the month | | | | | | | | | |
|---|--------------------------------------|---------------------|----------|---------------------------------------|----------|---------------------------|-------------|-------------------------|------------|
| Sr No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E- | Date of Registration | Date of e- |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | High Court of Meghalaya | East Khasi Hills | | - | - | - | - | - (0) | - (10) |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | • | - | • | - | - | - | - |

| Form 2 List of cases in which e-Payment of Court fees was made during the month | | | | | | | | | |
|---|--------------------------------------|------------------|----------|---------------------------------------|----------|-------------------------|---------------------------------|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - (7) | - (0) | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | | |

| Form 3 List of cases in which Electronic Service of Process has taken place during the month | | | | | | | | | |
|--|--------------------------------------|------------------|----------|---------------------------------------|----------|----------------------|---|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | (8) | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | - | - | - | | |

| Form 4 List of total no. of cases randomly allocated during the month | | | | | | | | |
|---|--------------------------------------|------------------|------------|-----------|-----------|--|--|--|
| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | |
| 1. | High Court of Meghalaya | East Khasi Hills | | - | - | - (7) | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | | - | - | - | | |

| | | List | of cases in which Case | Form 5 Management Hearing was he | eld during the month | | |
|------------|--------------------------------------|------------------|------------------------|--|--|-------------------------|--------------------------------------|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Managemen Hearing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | High Court of Meghalaya | East Khasi Hills | Arb.A.No.1/2021 | National Thermal Power Corporation Limited (NTPC) Vs. Meghalaya Power Distribution Corporation Ltd. and 2 ors. | Petitioner- Shri.V.K.Jindal,Sr.Adv Respondent – Shri.A.Kumar,Sr.Adv/Advocate General | 07/06/2021 | 9/06/202 |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | | - | - | - | - |

| | Form 6 Contested commercial cases disposed during the month | | | | | | | | | | | | |
|------------|---|------------------------|----------|---|----------|-------------------------|---|---------------------|-------------------|--|-----------------------------|---|----------------|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre- Institution Mediation | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (12) | (1.1) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - | - | - | (13) | - (14) |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | _ | - | - | - | - | - | - | - | - | | - |

| | Form 7 Summary of Commercial Cases during the month | | | | | | | | | |
|------------|---|------------------|---|---|---|---|--|--|--|--|
| Sr. No. | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | | | | |
| (1) | (2) | (3) | (4) | (5) | | | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | 9 | 0 | (6) | (7) 8 | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | Main Case- 66 Misc- 23 | Main Case- 0 Misc Case-0 | Main Case- 0 Misc Case-0 | Main Case-66 Misc Case-23 | | | | |

Form 6(i): Mediation Data on Monthly Basis

| Sr. No. | Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] | Total number of applications pending on the 1 st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non- starter cases during the month | Total number of applications pendiB. ng at the end of the month |
|------------|--|--|--|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 33 | 1 | 0 | - | Total=34 nos. (31 Nos. of applications are in the pre-mediation stage and notices have been served and, 2 Nos. of mediation is pending and 1 no. is in pre-mediation stage. |